

(i) *Educational qualifications*

Flying Clubs . . . . . No limitation.

Civil Aviation Training Centre, Allahabad . . . Intermediate in Science with Mathematics, Physics or Chemistry.

(ii) *Age*

Flying Clubs . . . . . No restriction.

Civil Aviation Training Centre, Allahabad. 18-23 years. An extension of age limit upto 25 is granted to candidates possessing degree in Aeronautics, Engineering, Mathematics or Physics.

(iii) *Physical fitness* . . . . . As prescribed in paragraph 4 of Section 'A' and paragraph 4 of Section 'C' of Schedule II to Indian Aircraft Rules, 1937.

(iv) *Character and Intelligence* . . . . .

Trainees should possess good character and intelligence. (These are tested by the Selection Board while holding interviews for admissions to the Civil Aviation Training Centre, Allahabad).

(d) For private and commercial pilots the requirements are given in Sections 'A' and 'C' respectively of Schedule II to the Indian Aircraft Rules, 1937.

(e) Yes.

## SUGARCANE (YIELD) -

241. **Shri Jhulan Sinha:** Will the Minister of Food and Agriculture be pleased to state:

(a) the average yield of sugarcane in India per acre for the latest year available;

(b) the average recovery of sugar in bag per hundred maund of sugarcane for the above period;

(c) the average yield and recovery as stated above in the other sugarcane growing countries of the world with special reference to Java, Hawaii and Cuba Islands;

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(d) the causes of the disparity, if any; and

(e) the steps being taken or proposed to be taken for removing the disparity in so far as the climatic conditions of this country permit?

**The Parliamentary Secretary to the Prime Minister (Shri Satish Chandra):**

(a) 13.5 tons per acre in 1949-50.

(b) 3.63 bags of 2.75 maunds each or 9.98 per cent.

(c) Average yield of sugarcane per acre and percentage recovery of sugar in the various countries are:

Name of country	Average yield of sugarcane per acre. (in tons)	Recovery per cent. of cane
Cuba . . . . .	17.12	12.25
Puerto Rico . . . . .	24.16	12.23
Hawaii . . . . .	62.05	10.46
Java . . . . .	56.00	
Australia . . . . .	21.34	14.33
Mauritius . . . . .	19.63	12.08

(d) The causes responsible for the low yield of sugarcane per acre and of low sucrose in cane in India as compared to those in other countries are:

(i) the extensive rather than intensive methods of cultivation usually adopted for the crop;

(ii) lack of adequate facilities of sufficient quantities of manures and fertilisers to meet the nutritional requirements of the improved varieties of cane;

(iii) non-availability of sufficient quantity of disease free seeds of quality cane;

(iv) non-availability of improved implements necessary for cane cultivation;

(v) non-availability of sufficient means of irrigation; and

(vi) differences in climatic conditions.

(e) With a view to increasing per acre yields and sucrose content a 5-Year Sugarcane Development Scheme financed partly by the Centre and partly by the States concerned is al-

ready in progress in the main sugarcane growing States. A number of schemes to provide irrigation facilities and improve the agricultural conditions in general are also in operation or under consideration of the State Governments.

#### PRODUCTION OF RICE IN U.P.

**242. Shri Ganpati Ram:** Will the Minister of Food and Agriculture be pleased to state:

(a) what acreage of land has been brought under rice cultivation in U.P. during 1951-52; and

(b) what is the quantity of produce per acre?

**The Parliamentary Secretary to the Prime Minister (Shri Satish Chandra):**  
(a) 8,617,000 acres.

(b) 399 lbs. or 4.8 maunds per acre in terms of cleaned rice.

#### SURPLUS FOODGRAINS PRODUCING STATES

**243. Shri K. G. Deshmukh:** Will the Minister of Food and Agriculture be pleased to state:

(a) the names of States which produce surplus foodgrains, in order of their merits; and

(b) the quantity of foodgrains the Government of India have received from such States in the year 1951-52?

**The Parliamentary Secretary to the Prime Minister (Shri Satish Chandra):**

(a) On the basis of exports and imports under the Basic Plan for the last three years the following States appear on average to be net surplus in foodgrains in order of merit:

Orissa, PEPSU, Punjab, Coorg, Vindhya Pradesh, Madhya Pradesh, Madhya Bharat, Bhopal and Manipur.

(b) The Basic Plan is formulated on the basis of the calendar year. During the year 1951 though a quantity of 140,000 tons of foodgrains was received as surplus from these States for distribution to deficit areas a quantity of 154,000 tons had also to be supplied to them in other kinds of grains.

#### SCHEDULED TRIBES

**244. Shri Badshah Gupta:** Will the Minister of Home Affairs be pleased to state:

(a) the names of the places where Scheduled Tribes have been found to live; and

(b) their numerical strength at the respective places?

**The Minister of Home Affairs and States (Dr. Katju):** (a) and (b). Such information as is available, is contained in the Constitution (Scheduled Tribes) Order, 1950, the Constitution (Scheduled Tribes) (Part C States) Order, 1951, and the Ministry of Home Affairs notifications Nos. 2/39/50-Public and 2/38/50-Public, dated the 28th September and 5th October, 1950, which were all published in the *Gazette of India*. Further information will be available in the 1951 Census Publications when they are published.

#### RAILWAY LANDS IN ORISSA

**245. Shri Sanganna:** Will the Minister of Railways be pleased to state:

(a) the extent of waste lands lying on either side of the old B. N. Rly. lines in each district of the Orissa State through which they pass;

(b) whether any such waste lands have been leased out for cultivation; and

(c) if so, where and what is the annual rent due on such lands?

**The Minister of Railways and Transport (Shri L. B. Shastri):** (a) Information by civil districts is not available. Particulars of waste lands that are fit for cultivation in the State of Orissa are available for each Railway Engineering District and are as under:

Chakradharpur District ..	1565.67 acres
Cuttack Dist. ..	1
Titalgarh District ..	7.10 ..
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	2655.15 acres

(b) Leasing out of such land for cultivation purposes is effected by the Civil Administration. So far 966.19 acres of land in Cuttack Engineering District and 4.20 acres in Titalgarh Engineering District have been handed over to the Orissa State. The Civil Administration have not intimated as to how much of this land has actually been leased out by them to cultivators.

(c) The area leased out to cultivators and the rent fixed by the Orissa Government has not been intimated to the Railway as yet.

#### MAP OF INDIA

**246. Shri Balwant Sinha Mehta:** Will the Minister of Food and Agriculture be pleased to state:

(a) when Government propose to bring before the public new map of India;